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**Central Administrative Tribunal Lucknow Bench Lucknow.**

**Original Application No: 381/2009**

This, the 1<sup>st</sup> day of October, 2009

**Hon'ble Ms. Sadhna Srivastava, Member (J)**

Sarwat Ullah Khan aged about 50 years presently posted as Accounts-Clerk/Typist, Divisional Office, Lucknow R/o Azad Nagar, Barabanki.

Applicant

By Advocate Sri B. R. Singh.

Versus

1. Director General, Nehru Yuva Kendra Sangathan, Delhi.
2. Zonal Director, Nehru Yuva Kendra Sangathan Lucknow, 3/90, Vikas Khand, Gomti Nagar, Lucknow.

Respondents

By Advocate Sri K. K. Shukla.

Order ( ०४८१ )

By Hon'ble Ms. Sadhna Srivastava, Member (J)

The subject matter is transfer.

2. The applicant has challenged the order dated 29.8.2009 passed by the Zonal Director, Nehru Yuva Kendra Sangathan as contained in Annexure A-1 whereby, the applicant has been transferred from Lucknow to Nehru Yuva Kendra Sangathan, Sidhartnagar. Aggrieved by the aforesaid transfer order, the applicant has filed a representation on 31.8.2009 Annexure-6 before Respondent No. 2, which is still pending. Therefore, at this stage, the learned counsel for the applicant submits that a direction be issued to respondents to decide the same.

3. The counsel for the respondents Sri K. K. Shukla filed objection stating therein that the applicant has been relieved from the post.

4. The counsel for the applicant submits that in a similar matter, a direction has been issued to the respondent to decide the representation filed by the applicant. Till then no coercive action should be taken against him for joining at Dehradun. The counsel for



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respondents Sri K.K. Shukla submits that he has no objection to the prayer made by the counsel for the applicant.

5. Accordingly, the O.A. is disposed of with a direction to the Zonal Director, Nehru Yuva Kendra Sangathan, Respondent No. 2 to consider the representation of the applicant dated 31.8.2009 as contained in Annexure A-6 within a period of four weeks from the date of receipt of copy of this order. Till then no coercive action should be taken against him for joining at Sidhartnagar. No costs.

  
(Ms. Sadhna Srivastava)  
Member (J)

Vidya